

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 522
TO BE ANSWERED ON 07.12.2023

Rising Landslides and Flash Floods

522. SHRI SYED NASIR HUSSAIN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that occurrences of landslides and flash floods have increased, especially in the hilly areas, if so, the details thereof;
- (b) the details of the funds allocated, sanctioned, released and utilised to prepare for such calamities, year-wise and scheme-wise;
- (c) whether Government is planning to form a Committee to study the reasons for such frequent landslides and flash floods and if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) and (b) The Ministry of Environment, Forest and Climate Change is not mandated to monitor occurrences of landslides and flash floods as per the Government of India (Allocation of Business) Rules, 1961 and hence the information has been collated from the Ministries/ Departments/ Organizations concerned.

As reported by the Geological Survey of India (GSI), Ministry of Mines, which is the nodal agency on landslide studies, the available data on occurrence of landslides in hilly areas shows a mixed trend, with periodic ups and downs in number of occurrences. Based on the updated national landslide inventory available with GSI, between April 01, 2017 and March 31, 2022, 3665 landslides have been studied by GSI in field. Further, the Central Water Commission (CWC), Ministry of Jal Shakti, is the nodal Organization entrusted with the task of flood forecasting and early flood warnings in the country and as reported by the Ministry of Jal Shakti, the occurrence of landslides, flash floods, etc. have increased over hilly region, due to the increased frequency of localised heavy rainfall.

With regard to fund allocation and expenditure, GSI carries out post disaster landslide studies on different scales for the entire landslide prone hilly/ mountainous areas of the country. The details of fund allocation and expenditure

on various Specialized Investigations including landslide and other geohazard studies for the last three (03) years and current year is given below:

Budget (in lakhs)	2020-21	2021-22	2022-23	2023-24 (upto Oct., 2023)
Budget				
Grant	190.00	300.00	300.00	340.00
Expenditure	182.82	292.33	291.15	155.31

Further, as per information provided by Ministry of Home Affairs, in the wake of natural disasters, the State Governments undertake relief measures from the State Disaster Response Fund (SDRF), in accordance with Government of India's approved items and norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature'. The details of fund allocated and released from SDRF and NDRF is available on <https://ndmaindia.mha.gov.in/response-fund>. The details pertaining to the current year 2023-24 is at Annexure.

- (c) and (d) A Technical Advisory Committee (TAC) under the Chairmanship of Secretary, Ministry of Mines, with members drawn from several Ministries of Central and State Governments as stakeholders, is in place for landslide mitigation and management in India.

Annexure

Allocation and Release of Funds from SDRF and NDRF during 2023-24 (as on 06.10.2023)

(Rs. in crore)

S.N.	State	Allocation of SDRF			Releases from SDRF		Release from NDRF
		Central Share	State Share	Total	1st Instalment	2 nd Installment	
1.	Andhra Pradesh	987.20	328.00	1315.20	493.60	--	--
2.	Arunachal Pradesh	220.80	24.80	245.60	110.40	--	--
3.	Assam	680.80	76.00	756.80	340.40	--	--
4.	Bihar	1248.80	416.00	1664.80	624.40	--	--
5.	Chhattisgarh	380.80	127.20	508.00	181.60*	--	--
6.	Goa	9.60	3.20	12.80	4.80	--	--
7.	Gujarat	1168.00	388.80	1556.80	1140.00*	--	--
8.	Haryana	433.60	144.00	577.60	216.80	--	--
9.	Himachal Pradesh	360.80	40.00	400.80	180.40	180.40	389.27
10.	Jharkhand	500.80	166.40	667.20	--	--	--
11.	Karnataka	697.60	232.00	929.60	348.80	--	--
12.	Kerala	277.60	92.00	369.60	138.80	--	--
13.	Madhya Pradesh	1605.60	535.20	2140.80	802.80	--	--
14.	Maharashtra	2841.60	947.20	3788.80	1420.80	--	--
15.	Manipur	37.60	4.00	41.60	18.80	--	--
16.	Meghalaya	58.40	6.40	64.80	27.20*	--	--
17.	Mizoram	41.60	4.80	46.40	20.80	--	--
18.	Nagaland	36.80	4.00	40.80	18.40	--	--
19.	Odisha	1415.20	471.20	1886.40	707.60	--	--
20.	Punjab	436.80	145.60	582.40	218.40	--	--
21.	Rajasthan	1307.20	435.20	1742.40	653.60	--	--
22.	Sikkim	44.80	4.80	49.60	22.40	22.40	46.89
23.	Tamil Nadu	900.00	300.00	1200.00	450.00	--	--
24.	Telangana	396.00	132.00	528.00	188.80*	--	--
25.	Tripura	60.80	6.40	67.20	30.40	--	--
26.	Uttar Pradesh	1705.60	568.00	2273.60	812.00*	--	--
27.	Uttarakhand	826.40	92.00	918.40	413.20	--	--
28.	West Bengal	892.00	297.60	1189.60	446.00	--	--
TOTAL		19572.80	5992.80	25565.60	10031.20	202.80	436.16

* includes arrears of previous year.